

DIVISION BENCH
COURT - II

O-220

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/178(KB)2014
IVN.P/180(KB)2018
IA(COMPANIES.ACT)/74(KB)2023,
CONT.A./18(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14TH MAY 2024

IN THE MATTER OF	DHIMAN SAHA VS LIFE CHEMICALS PVT.LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)
None.

ORDER

1. None appears.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **27.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.